

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2408
ANSWERED ON:16.08.2011
VEHICLE THEFT
Bali Ram Dr.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of vehicles including VIP vehicles theft cases reported in the country during each of the last three years and the current year, State-wise;
- (b) the total number of such vehicles traced/untraced and steps taken to trace all the vehicles during the said period, State-wise;
- (c) whether the Union Government has ordered vehicle manufacturing companies to install anti-theft equipments in all the vehicles in order to check the cases of vehicle theft;
- (d) if so, the details thereof; and
- (e) the other measures taken by the Government to stop such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) & (b): As per the data available, the States / UTs-wise details of total number of vehicles stolen, traced/ untraced during 2007-2009 are at Annexure. The data on theft of VIP vehicles separately are not maintained.

(c): No Madam.

(d): Does not arise.

(e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, the State Governments and UT administrations are primarily responsible for prevention, detection, registration and investigation of crime, including the crime of vehicle theft, and for prosecuting the criminals through the law enforcement machinery within their jurisdiction. The Government of India is, however, deeply concerned about crime, including vehicle theft, and has issued an advisory to the State Governments and UT Administrations on 16th July, 2010 which is available on the web site of the Ministry of Home Affairs (<http://mha.nic.in>).